

High Court of Karnataka,  
Bengaluru,  
Dated: 18<sup>th</sup> April 2024

**NOTIFICATION NO. HCBB – 89 / 2024**

1. The Division Bench of Hon'ble Mrs.Justice K.S.Mudagal and Hon'ble Ms.Justice Jyoti Mulimani will sit in Court Hall No. 4 at 2.30 PM on Friday the 19<sup>th</sup> April 2024 and take up matters as shown in the cause list issued separately.
2. After completion of the work by the Bench referred to at Sl.No.1 above, Hon'ble Mrs.Justice K.S.Mudagal will sit in Court Hall No. 4 at Principal Bench, Bengaluru and Hon'ble Mr.Justice Ramachandra D. Huddar will sit in Court Hall No. 9 at Dharwad Bench on Friday the 19<sup>th</sup> April 2024 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conferencing.
3. After completion of the work by the Bench referred to at Sl.No.2 above, Hon'ble Mrs.Justice K.S.Mudagal will sit single in Court Hall No. 4 on Friday the 19<sup>th</sup> April 2024 and take up matters as shown in the cause list issued separately.
4. The Division Bench of Hon'ble Mr.Justice Sreenivas Harish Kumar and Hon'ble Mr.Justice T.G.Shivashankare Gowda will sit in Court Hall No. 5 at Principal Bench, Bengaluru at 2.30 PM on Friday the 19<sup>th</sup> April 2024 and take up matters pertaining to Principal Bench, Bengaluru and Kalaburagi Bench as shown in the cause list issued separately, through Video Conferencing.
5. After completion of the work by the Bench referred to at Sl.No.4 above, the Division Bench of Hon'ble Mr.Justice Sreenivas Harish Kumar and Hon'ble Mr.Justice Venkatesh Naik T will sit in Court Hall No. 5 on Friday the 19<sup>th</sup> April 2024 and take up matters as shown in the cause list issued separately.
6. After completion of the work by the Bench referred to at Sl.No.5 above Hon'ble Mr.Justice Sreenivas Harish Kumar will sit single in Court Hall No. 5 on Friday the 19<sup>th</sup> April 2024 and take up matters as shown in the cause list issued separately.

7. The Division Bench of Hon'ble Mr.Justice Krishna S.Dixit and Hon'ble Mr.Justice C.M.Poonacha will sit in Court Hall No. 6 at 2.30 PM on Friday the 19<sup>th</sup> April 2024 and take up matters as shown in the cause list issued separately.
8. The Division Bench of Hon'ble Mr.Justice S.G.Pandit and Hon'ble Mr.Justice Hemant Chandangoudar will sit in Court Hall No. 7 at 2.30 PM on Friday the 19<sup>th</sup> April 2024 and take up matters as shown in the cause list issued separately.
9. After completion of the work by the Bench referred to at Sl.No.8 above, Hon'ble Mr.Justice S.G.Pandit and Hon'ble Mr.Justice Pradeep Singh Yerur will sit in Court Hall No. 7 on Friday the 19<sup>th</sup> April 2024 and take up matters as shown in the cause list issued separately.
10. After completion of the work by the Bench referred to at Sl.No.9 above, Hon'ble Mr.Justice S.G.Pandit will sit in Court Hall No. 7 at Principal Bench, Bengaluru and Hon'ble Mr.Justice K.V.Aravind will sit in Court Hall No. 7 at Kalaburagi Bench on Friday the 19<sup>th</sup> April 2024 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conferencing.
11. The Division Bench of Hon'ble Mr.Justice R.Devdas and Hon'ble Mr.Justice Sachin Shankar Magadum will sit in Court Hall No. 8 at 2.30 PM on Friday the 19<sup>th</sup> April 2024 and take up matters as shown in the cause list issued separately.
12. The Division Bench of Hon'ble Mr.Justice B.M.Shyam Prasad and Hon'ble Mr.Justice Rajendra Badamikar will sit in Court Hall No. 9 at 2.30 PM on Friday the 19<sup>th</sup> April 2024 and take up matters as shown in the cause list issued separately.
13. Hon'ble Mr.Justice S.Sunil Dutt Yadav will sit in Court Hall No. 10 at Principal Bench, Bengaluru and Hon'ble Mr.Justice Vijaykumar A.Patil will sit in Court Hall No. 10 at Dharwad Bench at 2.30 PM on Friday the 19<sup>th</sup> April 2024 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conferencing.
14. Hon'ble Mr.Justice Mohammad Nawaz will also take up fresh, urgent and date given matters of Court Hall No. 28 (Hon'ble Ms.Justice J.M.Khazi) on Friday the 19<sup>th</sup> April 2024.

15. The Division Bench of Hon'ble Mr.Justice Mohammad Nawaz and Hon'ble Mrs.Justice K.S.Hemalekha will sit in Court Hall No. 11 at 2.30 PM on Friday the 19<sup>th</sup> April 2024 and take up matters as shown in the cause list issued separately.
16. After completion of the work by the Bench referred to at Sl.No.15 above, Hon'ble Mr.Justice Mohammad Nawaz will sit in Court Hall No. 11 at Principal Bench, Bengaluru on Friday the 19<sup>th</sup> April 2024 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conferencing.
17. Hon'ble Mr.Justice S.R.Krishna Kumar will not be holding sitting on Friday the 19<sup>th</sup> April 2024.
18. The Single Bench sitting of Hon'ble Mr.Justice S.R.Krishna Kumar on Friday the 19<sup>th</sup> April 2024 is cancelled.
19. Hon'ble Mr.Justice Suraj Govindaraj will not be holding sitting on Friday the 19<sup>th</sup> and Monday the 22<sup>nd</sup> April 2024.
20. The Single Bench sitting of Hon'ble Mr.Justice Suraj Govindaraj on Friday the 19<sup>th</sup> and Monday the 22<sup>nd</sup> April 2024 is cancelled.
21. Hon'ble Mr.Justice Sachin Shankar Magadum will also take up fresh, urgent and date given matters of Court Hall No. 16 (Hon'ble Mr.Justice Suraj Govindaraj) on Friday the 19<sup>th</sup> and Monday the 22<sup>nd</sup> April 2024.
22. After completion of the work by the Bench referred to at Sl.No.11 above, Hon'ble Mr.Justice Sachin Shankar Magadum will sit in Court Hall No. 17 at Principal Bench, Bengaluru on Friday the 19<sup>th</sup> April 2024 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conferencing.
23. Hon'ble Mr.Justice N.S.Sanjay Gowda will sit in Court Hall No. 18 at Principal Bench, Bengaluru at 2.30 PM on Friday the 19<sup>th</sup> April 2024 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conferencing.
24. Hon'ble Mr.Justice R.Nataraj will also take up fresh, urgent and date given matters of Court Hall No. 14 (Hon'ble Mr.Justice S.R.Krishna Kumar) on Friday the 19<sup>th</sup> April 2024.

25. Hon'ble Mr.Justice M.Nagaprasanna will sit in Court Hall No. 23 at Principal Bench, Bengaluru at 10.30 AM on Friday the 19<sup>th</sup> April 2024 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conferencing.
26. Hon'ble Mr.Justice M.I.Arun will sit single in Court Hall No. 2 at Dharwad Bench at 2.30 PM and also at 3.30 PM on Friday the 19<sup>th</sup> April 2024 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conferencing.
27. Hon'ble Ms.Justice J.M.Khazi will not be holding sitting on Friday the 19<sup>th</sup> April 2024.
28. The Single Bench sitting of Hon'ble Ms.Justice J.M.Khazi on Friday the 19<sup>th</sup> April 2024 is cancelled.
29. Hon'ble Mr.Justice S.Rachaiiah will sit single in Court Hall No. 30 at Principal Bench, Bengaluru at 2.30 PM on Friday the 19<sup>th</sup> April 2024 and take up matters pertaining to Principal Bench, Bengaluru and Dharwad Bench as shown in the cause list issued separately, through Video Conferencing.
30. Hon'ble Mr.Justice C.M.Poonacha will sit single in Court Hall No. 32 at Principal Bench, Bengaluru at 4.30 PM on Friday the 19<sup>th</sup> April 2024 and take up matters pertaining to Kalaburagi Bench as shown in the cause list issued separately, through Video Conferencing.
31. Hon'ble Mr.Justice G.Basavaraja will sit in Court Hall No. 5 at Kalaburagi Bench at 2.30 PM on Friday the 19<sup>th</sup> April 2024 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conferencing.
32. Hon'ble Mr.Justice C.M.Joshi will sit in Court Hall No. 6 at Kalaburagi Bench at 2.30 PM on Friday the 19<sup>th</sup> April 2024 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conferencing.
33. After completion of the work by the Bench referred to at Sl.No.4 above, Hon'ble Mr.Justice T.G.Shivashankare Gowda will sit single in Court Hall No. 33 on Friday the 19<sup>th</sup> April 2024 and take up matters as shown in the cause list issued separately.

34. After completion of the work by the Bench referred to at Sl.No.5 above, Hon'ble Mr.Justice Venkatesh Naik T will sit single in Court Hall No. 34 on Friday the 19<sup>th</sup> April 2024 and take up matters pertaining to Kalaburagi Bench as shown in the cause list issued separately, through Video Conferencing.

After completion of the work by the Single Bench of Hon'ble Mr.Justice Krishna S.Dixit, Hon'ble The Chief Justice and Hon'ble Mr.Justice Krishna S.Dixit and Benches referred to at Sl.Nos. 1, 6, 7, 8, 9, 10, 11, 12, 13, 15, 29 and 34 above, Hon'ble Judges will resume regular work as already notified.

By Order of Hon'ble The Chief Justice

Sd/-  
(M.Chandrashekar Reddy)  
Registrar (Judicial)